

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5050
ANSWERED ON:20.12.2002
INDO-FINNISH JOINT COMMISSION MEET
AMBATI BRAHMANAIAH;RAM SHAKAL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government have participated in the 13th meeting of the Indo-Finnish Joint Commission recently;
- (b) if so, the decision taken in regard to improving the bilateral trade;
- (c) whether any Joint Venture Agreements were signed;
- (d) if so, the details thereof; and
- (e) the extent to which Finland agreed to make efforts to boost the trade?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

- (a) The 13th Meeting of the Finnish-Indian Joint Commission was held in New Delhi on the 11th November, 2002.
- (b) The two sides exchanged views on stepping up bilateral economic cooperation in sectors such as energy, environment, healthcare, information technology, science & technology, air services, ports, shipping, culture, financial cooperation, etc.
- (c) No, Sir.
- (d) Does not arise.
- (e) It was noted that concessional credits from Finland were available for projects in the public and private sectors mainly in the areas of environment and social development. The Finnish side pointed out that discussions are on between FINNFUND and EXIM Bank c India to catalyse and support commercially oriented research and development as well as client interface ventures involving Indian and Finnish entities in fields such as ICT, bio-technology and pharmaceuticals.